

Open Court

**Central Administrative Tribunal, Allahabad Bench  
Circuit Bench at Nainital**

**T.A. No.331/00022/2018  
(Writ Petition No. 1782/2013)**

**This the 28th day of March, 2019**

**Hon'ble Mr. Justice Bharat Bhushan, Member (J)  
Hon'ble Ms. Ajanta Dayalan, Member (A)**

Ajeet Singh s/o Sri Mahendra Singh r/o village Nalgaon, Post Nalgaon, Tehsil- Tharali, District- Chamoli.

Applicant

By Advocate: None

Versus

1. Union of India through Secretary, Postal Department , New Delhi.
2. Superintendent , Post Office Chamoli, Gopeshwar Mandal, Uttrakhand.
3. Suraj Arya, son of Sri Virendra Lal Arya, Village and P.O. Gabni, Nalgaon, District- Chamoli.

Respondents

By Advocate: Sri R.S. Bisht

**ORDER**

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

List revised. Applicant and his counsel are still absent. Sri R.S.Bisht advocate for respondents is present. It appears that applicant has lost interest to pursue his case. Accordingly, T.A. No. 22/2018 is dismissed in default and for non-prosecution.

**(MS. AJANTA DAYALAN)  
MEMBER (A)**

**(JUSTICE BHARAT BHUSHAN)  
MEMBER (J)**

**HLS/-**